

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:4195
ANSWERED ON:22.03.2013
CASES OF CHEATING IN INSURANCE COMPANIES
Meena Shri Raghuvir Singh

Will the Minister of FINANCE be pleased to state:

- (a) whether instances of cheating of insurance companies including General Insurance Company (GIC) by some companies/groups have come to the notice of the Government;
- (b) if so, the details thereof along with the losses suffered by the insurance companies during the last three years and the current year, company-wise;
- (c) whether the Government has ordered any probe/investigation in this regard;
- (d) if so, the details and the outcome thereof;
- (e) if not, the reasons therefor; and
- (f) the steps taken/being taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

- (a) to (f): The information is being collected and will be laid on the Table of the House.